- (b) whether these Tea Companies have spent any amount in Welfare Scheme for Assam; and
- (c) if so, the details of the welfare measures taken by these companies?

THE DEPUTY MINISTER THE MINISTRY OF COMMERCE (SHRI SALMAN KHURSHEED): (a) to (c) This information is being collected and will be laid on the table of the home.

Import of RPD Palmolein Oil

4211. SHRI RAMSINH RATHWA: Will the Minister of COMMERCE be pleased to state:

- (a) whether it is a fact that Government of Gujarat was allowed to directly import RPD Palmolein against the exports of soda ash, if so, what are the details thereof;
- (b) what quantity of Palmolein was to be imported under the scheme and what quantity of soda ash was to be exported;
- (c) what are the details of exports of soda ash and imports of edible oils already done by the Gujarat Government under the scheme;
- (d) whether Government of Gujarat have been unable to fully utilise permitted under the targets scheme; and
- (e) whether Government propose to allow Consumers Cooperative Societies to import palmolein on similar terms and if not, the reasons therefor?

THE DEPUTY MINISTER INTHE MINISTRY \mathbf{OF} COMMERCE (SHRI SALMAN KHURSHEED):

(a) to (e) The proposal of the Government of Gujarat to export Soda ash against import of edible oil for Public Distribution System in Gujaapproved as an one-time measure by the Government August, 1991. The Government Gujarat was allowed to import 30,000 MTs of RBD Palmolein against export of approximately one lakh MTs of Soda ash.

As per the information supplied by the Government of Gujarat they have exported 3,000 MTs of Soda ash. How. ever no quantity of palmolein has been imported so far under this scheme.

At present, there is no proposal under consideration to allow Consumer Co-operative Societies to import Palmolein on similar terms.

यूनानी दवाश्रों का निर्यात

- @4212. श्री मोहम्मद अफजल उर्फ मोम अफजल: क्या वाणिज्य मंत्री यह बताने की क्षेपा करेंगे कि
- (क) पिछले तीन वर्षों के दौरान विदेशों को कितने भूल्य की यूनानी दबाग्रों का निर्यात किया गया है।
- (ख) यूनानी दवाग्रों के संवर्धन हेतु क्या प्रयास किये जा रहे हैं ?

वाणिज्य मंत्रालय में उप मंत्री (श्री सलमान खुर्शीद) : (क) चैंकि युनानी दवाएं भारतीय व्यापार वर्गीकरण सुसंगत कोड के तहत अलग से वर्गीकृत नहीं की गई हैं, ग्रत: यूनानी दवाओं के निर्यात ग्रांकड़े मलग से नहीं रखे जाते हैं। तथापि, मूल रसायन, भेषजीय एवं प्रसाधन सामग्री निर्यात संवर्धन परिषद (केमेक्सिल) बम्बई द्वारा वी गई सूचना के ग्रनुसार मोटे तौर पर आयुर्वेदिक, यूनानी और सिद्ध श्रेणी के अन्तर्गत आने वाली ब्वाओं के पिछले तीन वर्ष में किए गए निर्यात का मूल्य नीचे दर्शाया गया है ;

निर्यात (करोड़ स्पए)

1989-90 . 2.92 1990-91 . 7.29 1991-92 . 6.13 (अनन्तिम)

(ख) विदेशों में आयुर्वेदिक, यूनानी श्रीर सिंह दवाशों के प्रयोग को लोकप्रिय बनाने के उद्देश्य से मूल रसायन, भेषजीय एव प्रसाधन सामग्री निर्यात संबर्धन परिषद, बम्बई एक प्रसिद्ध अनुसंधान केन्द्र के सहयोग से विदेश में प्रचार के लिए चुनीदां श्रीषधीय पौधों पर एक मोनोग्राफ तैयार कर रहा है और इस क्षेत्र से निर्यात बढ़ाने के लिए विदेश में अन्य सभी सामान्य निर्यात संवर्धन उपाय भी कर रहा है जैसे संवर्धन दल भेजने और केता-विकेता बैठकों का आयोजन करना आदि ।

Export by APEDA

- @@4212A. DR. SANJAYA SINH: Will the Minister of COMMERCE be pleased to state;
- (a) whether the Agricultural and Processed Food Products, Export Development Authority (APEDA) has started exporting fresh fruits to Europe by sea; and
- (b) if so, what are the details there-of?

THE DEPUTY MINISTER IN THE MINISTRY OF COMMERCE (SHRI SALMAN KHURSHEED):
(a) No, Sir.

(b) Does not arise.

@पूर्वतः ग्रतारांकित प्रश्नों 3863, 12 ग्रगस्त, 1992 से स्थानांतरित ।

Import of Cloth and Garments

- @@@4212-B. DR. SHRIKANT RAM-CHANDRA JICHKAR: Will the Minister of COMMERCE be pleased to state:
- (a) the quantity and value of garments and cloth imported into India during the last three years;
- (b) the Unit price per metre of such cloth which we had to pay; and
- (c) what are the reasons for importing cloth or garments?

THE DEPUTY MINISTER IN THE MINISTRY OF COMMERCE (SHRI SALMAN KHURSHEED): (a) and (b) Data showing Qty. value of actual imports of various items (including cloth and garments are published in the Monthly statistics of Foreign Trade of India vol. II (Imports) brought out by Directorate General of Commercial Intelligence and statistics, Calcutta copies which are available in the Parliament Library, Unit Price per metre Ωf such cloth is not published by D.G.C.I. & S in this Publication yet the same for various items could be obtained from the statistics available in the referred publictaion,

(c) The items; Cotton, Wollen, Silk, man-made and cotton blended fabrics including cotton terry towel fabrics' are Covered by Negative list of Imports in the current Exim Policy and as such these items are not allowed except for export production. The garments is a consumer item, so import of garment is not allowed.

^{@@}Previously Unstarred Question 4111, transferred from the 17th August, 1992.